## THE HIGH COURT OF ORISSA, CUTTACK <u>NOTICE</u>

No. <u>11285</u> / Dated: 16<sup>th</sup> July, 2024

By recalling Notice No. 10490 dated 01.07.2024, the Hon'ble Court has been pleased to consider the request of learned Bar Members and permit the learned Advocates, Advocate Clerks and party-in-persons to file cases in the High Court by adopting both the systems i.e. e-filing as well as physical mode.

By Order, Registrar (Judicial)

## Memo No. 11286 (120) / Dated: 16<sup>th</sup> July, 2024

- Copy forwarded to the:
- 1. All Officers of the Court;
- 2. Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice;
- 3. Joint Registrar-cum-Principal Secretary/ADR-cum-Addl. Principal Secretary/Sr. Secretary/ Secretary to Hon'ble Judges;
- 4. All Asst. Registrar-cum-Stamp Reporter/Asst. Registrar-cum-Addl. Stamp Reporters/ Superintendent/Section Officers of the Court;
- 5. Sr. Technical Director, NIC/Superintendent, Computer Section to upload in the website of the Court;
- 6. Main Judicial (List) Section / Computer Filing Section;
- 7. Notice Board and Cause List;

for information and necessary action.

11287 (50)

CENTRAL PROJECT COORDINATOR

## Memo No...../ Dated: 16<sup>th</sup> July, 2024

Copy forwarded to the:

- 1. Chief Secretary to Government of Odisha, Bhubaneswar;
- 2. Advocate General, Odisha, Cuttack;
- 3. Deputy Solicitor General of India for the High Court of Orissa;
- 4. Principal Secretary to Government of Odisha, G.A. & P.G. Department, Bhubaneswar;
- 5. Additional Chief Secretary to Government of Odisha, Home Department, Bhubaneswar;
- 6. Principal Secretary to Government of Odisha, Finance Department, Bhubaneswar;
- 7. The Commissioner-cum-Secretary, School & Mass Education Department, Bhubaneswar;
- 8. The Commissioner-cum-Secretary, Higher Education Department, Bhubaneswar;
- 9. Principal Secretary to Government of Odisha, Law Department, Bhubaneswar;
- 10. Member Secretary, Odisha State Legal Services Authority, Cuttack;
- 11. District & Sessions Judges (All) of the State with a request to circulate among various Bar Associations of the District;
- 12. President, Orissa High Court Bar Association, Cuttack;
- 13. Secretary, Orissa High Court Bar Association, Cuttack; for information and necessary action.

**CENTRAL PROJECT** COORDINATOR